the impact it has on us, we need a discussion and the discussion will be under Rule 176 and it will happen today. If you want the discussion by a Calling Attention Motion, I give that option and I will discuss with the leaders on this.

SHRI JAIRAM RAMESH: * ...(Interruptions)...

MR. CHAIRMAN: Mr. Jairam, nothing will go on record. ...(Interruptions)... Mr. Jairam Ramesh, this is a very, very important issue. ...(Interruptions)... and I would urge ...(Interruptions)... Nothing will go on record. ...(Interruptions)... Hon. Members, as per guidelines, ...(Interruptions)... hon. Members, as per guidelines, ...(Interruptions)... No, please, your leader has already spoken. ...(Interruptions)... It is regarding what?

SHRI PRAMOD TIWARI (Rajasthan): Sir, it is regarding the closure of the factory.

MR. CHAIRMAN: You know my question.

SHRI PRAMOD TIWARI: Almost 1000 people are suffering.

MR. CHAIRMAN: I have just reacted that I will invoke Rule 267 when all parties are in consensus, they declined. ... (Interruptions)...

SHRI PRAMOD TIWARI: Sir, it is regarding another section. ... (Interruptions)...

MR. CHAIRMAN: Politely, after serious consideration, I decline the Rule 267. ...(Interruptions)... Nothing will go on record....(Interruptions)...

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, as per guidelines, the notice for Zero Hour is to be given by a Member on the previous working day between 12 p.m. to 5 p.m. -- this is the practice -- electronically, only through the Member's portal. However, today, I have received a physical notice from Prof. Ram Gopal Yadav; on the issue of shortcomings in the examination pattern for higher education and competitive

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^{*} Not recorded.

examinations. Prof. Ram Gopal Yadav is a very senior Member and this is an important issue. As an exception, I will allow him to raise this issue with a clear understanding for him that all Members will be inspired by him to avail the procedure and be technologically upgraded. Prof. Ram Gopal Yadav may begin. This is an exception. ... (Interruptions)...

SHRI DIGVIJAYA SINGH: Sir, we are also ...(Interruptions)...

MR. CHAIRMAN: I think, under the Income Tax Act, Mr. Ram Gopal Yadav is a senior citizen.

SOME HON. MEMBERS: So, we are all there ... (Interruptions)...

MR. CHAIRMAN: Don't have 'Me Too' culture. 'Me Too' culture is a very dangerous culture; very, very dangerous culture. We must get away from it. Before that, I call upon the leaders to suggest, advice and counsel me in my Chamber at 11.30 am. I urge them earnestly. Yes; Prof. Ram Gopal Yadav.

MATTERS RAISED WITH PERMISSION

Issue of shortcomings in the examination pattern for higher education and competitive examinations

प्रो. राम गोपाल यादव (उत्तर प्रदेश)ः सर, मैंने जो प्रश्न उठाया है, जिस पर मैं बात करने जा रहा हूँ, यह एक बहुत ही गंभीर मामला है। शिक्षा का उद्देश्य व्यक्ति के संपूर्ण व्यक्तित्व के विकास से जुड़ा होता है। जो पैटर्न हमारे यहाँ पहले चल रहा था, उसने इस देश को बहुत बड़े शिक्षाविद, एडवोकेट्स, साइंटिस्ट्स दिए, लेकिन नई शिक्षा पद्धित में और खास तौर से जो competitive examinations हैं, उनमें जो सिस्टम चालू किया गया है, उसने सारी पुरानी व्यवस्था को और अभ्यर्थी की या स्टूडेंट की जो express करने की क्षमता होती है, उसको खत्म कर दिया है। Objective questions पूछे जाते हैं, फिर यह जो नकल, copying, सब होती है, पेपर लीक होता है, इसका सबसे बड़ा कारण ही यह है कि 15 मिनट में 100 सवालों का टिक मार्क करा कर उत्तर दे दीजिए, लीक हो गया। आप जब पढ़ते थे, तो कम से कम 200-250 शब्दों में किसी सवाल का जवाब देना होता था, उससे ज्यादा भी। उसमें अभ्यर्थियों में, स्टूडेंट्स में expression की पूरी क्षमता develop होती थी। वह सब खत्म हो गई। लड़का आईएएस में select हो जाता है, सेक्रेटरी कहता है ...(व्यवधान)...